

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP/CA No. 227/2016**

**IN THE MATTER OF:**

**Rajiv Kapur & Ors.**

**.... APPLICANT / PETITIONER**

**Vs**

**The Registrar of Companies & Ors.**

**.... RESPONDENT**

**SECTION:**

**Under Section 560(6)**

**Order delivered on 09.10.2017**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR  
Hon'ble President**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER :- Mr. Vivek Malik, Advocate**

**For the RESPONDENT No. 3 & 4 :- Mr. Anand M. Mishra, Advocate**

**ORDER**

On behalf of the Learned Counsel a request for adjournment was made on the ground that the arguing counsel has some personal difficulty.

List on 6<sup>th</sup> November 2017.

  
**CHIEF JUSTICE M. M. KUMAR  
PRESIDENT**

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**